

(c) if so, whether any investigation has been conducted by the Central Government into the charges against Shri Moinul Haque Choudhury ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b). Yes, Sir.

(c) Shri Choudhury's comments have been invited on the memorandum.

#### CLOSURE OF BROADCASTING STATION AT AURANGABAD

663. SHRI SIKANDAR ALI WAJD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a delegation of Legislators and Members of Parliament from Aurangabad and Bhir recently presented a Memorandum to her protesting against the closure of the Radio Station at Aurangabad; and

(b) if so, the details of the memorandum; and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (b) & (b) A memorandum was presented tracing the history of the Aurangabad Radio Station since the days of the former Princely State of Hyderabad and its subsequent closure in 1953 and requesting for the early establishment of the Station.

Government have since decided to provide studio facilities at Aurangabad which would be linked by telephone lines to the medium power transmitter at Parbhani. Preliminary action in this regard has been initiated.

#### PEACEFUL USES OF ATOMIC ENERGY

664. SHRIMATI LAKSHMI KUMARI CHUNDAWAT : Will the

Minister of ATOMIC ENERGY be pleased to state :

(a) whether there is any proposal under Government's consideration to use atomic energy for the conversion of the desert terrain of Rajasthan into a fertile one, and

(b) if so, the details thereof ?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI) : (a) No, Sir.

(b) Does not arise.

#### SUBSISTENCE ALLOWANCE TO DEPENDENTS OF EX-PRINCES

665. SHRIMATI LAKSHMI KUMARI CHUNDAWAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that old and invalid mothers of some ex-Princes have complained to the Prime Minister that they were not getting any assistance from the ex-Princes for their subsistence; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) (a) Yes, Sir.

(b) Suggestions made in this connection have been noted.

#### SPECIAL IAS AND IES EXAMINATIONS

666. SHRI KALYAN CHAND : Will the PRIME MINISTER be pleased to state :

(a) when the last special IAS and IES examinations were held with relaxed age limits; and

(b) whether Government propose to hold any such examination with relaxed age limits in the near future?